## Annexure-2

Name of the corporate debtor: LANDS END TRUCKING PRIVATE LIMITED; Date of commencement of CIRP: 11.11.2022; List of creditors as on: 02.12.2022

In accordance with Section 25(2) (e), IBC ,2016

List of unsecured financial creditors belonging to any class of creditors (Homebuyers)

(Amount in ₹)

		Details of claim received		-	Details of claim admitted								Maria i		
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of Claim Accepted (₹)	Amount of claim not admitted (₹)	Interest @ 8% as per Regulation 16(A)(7) for calculation of Voting Share (₹)	Total Claim for Voting Share (₹)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	of contingent	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Remar s, if any
-	-	-	-	-	-	-	-	-	-		-	-		-	1-1